

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH  
AT CHENNAI**

**OA No 259 OF 2020  
With  
OA No 02 OF 2021**

**IN THE MATTER OF:**

**NATIONAL GREEN TRIBUNAL SOUTHERN ZONE**

..... Applicant

**Vs**

**THE CHIEF SECRETARY TO GOVERNMENT OF ANDHRA PRADESH**

.... Respondents

**REPORT FILED BY THE APPCB 4<sup>th</sup> RESPONDENT**

**DATE - 09.09.2024**



**M/s MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD**

#26, S2, Royal Castle, 26, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: [reddymadhuri09@gmail.com](mailto:reddymadhuri09@gmail.com)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 259 OF 2020 & 02 OF 2021 (SZ)**

**With**

**Original Application No.02 of 2021 (SZ)**

**In The Matter of:**

Tribunal on its own motion Suo Motu based on the news item in The Indian Express, Newspaper dt. 09.12.2020, "Andhra town Eluru hit by „mystery“ illness, Traces of lead, nickel in blood samples", News item in The Time of India, Newspaper Dt. 08.12.2020, "Heavy metal content in water Caused mysterious disease in Andhra Pradesh" & News item in NDTV, dt. 09.12.2020, "Lead, Nickel found in blood of people with Mystery illness in Andhra".

.....Applicant (s)

Verses

The Chief Secretary of Govt. of Andhra Pradesh And Ors.

....Respondent (s)

Tribunal on its own motion Suo Motu based on the news item in The Hindu, edition dated 15.12.2020, "Kolleru (West Godavari Dt.) "Mystery illness raises Concerns over Kolleru Pollution".

.....Applicant (s)

Verses

The Chief Secretary to Govt. of Andhra Pradesh, Andhra Pradesh and Ors.

....Respondent (s)

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Place: *Vijayawada*

Date: *06.08.2024*

*M. Sree Ranjani*  
**M. Sree Ranjani**  
Joint Chief Environmental Scientist (FAC)  
Andhra Pradesh Pollution Control Board  
Vijayawada.

**Progress report on Kolleru lake in the matter of O. A. No. 259 / 2020 (SZ) with O. A. No. 02 / 2021 (SZ) in compliance with the Hon'ble NGT, Chennai orders dated 24.03.2023 & 05.02.2024 and 03.07.2024.**

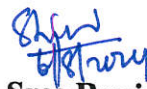
APPCB issued Notification of Award to M/s. NEERI during November, 2022 for carrying out Comprehensive study on Kolleru Lake as per the directions of Hon'ble NGT. Accordingly, APPCB submitted the interim reports furnished by NEERI to Hon'ble NGT from time to time.

In this regard, M/s. NEERI submitted the draft Comprehensive study report on Kolleru Lake to APPCB in the month of February, 2024, which has been reviewed by APPCB and as specified in the Work Order, M/s. NEERI shall make a power point presentation before the Expert Committee in order to incorporate suggestions and recommendations in the final report. The meeting is proposed in the 3<sup>rd</sup> week of August, 2024.

In view of the above, APPCB may be permitted to submit the final report on or before 10.09.2024 to Hon'ble NGT.

Place: *Vijayanada*

Date: *06.08.2024*



**M. Sree Ranjani**

Joint Chief Environmental Scientist (FAC)

Item No. 09(i) & (ii):-

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No. 259 of 2020 (SZ)

With

Original Application No. 02 of 2021(SZ)



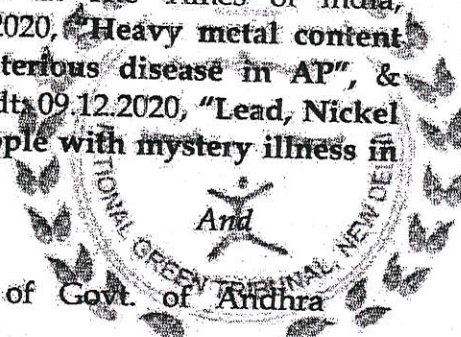
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IN THE MATTER OF:

Tribunal on its own motion **SUO MOTU** based on the News Item in The Indian Express, Newspaper dt: 09.12.2020, "Andhra town Eluru hit by 'mystery' illness, traces of lead, nickel in blood samples", News Item in The Times of India, Newspaper dt: 08.12.2020, "Heavy metal content in water caused mysterious disease in AP", & News Item in NDTV, dt: 09.12.2020, "Lead, Nickel found in blood of people with mystery illness in Andhra Pradesh".



The Chief Secretary of Govt. of Andhra Pradesh and Ors.

...Respondent(s)

WITH

Tribunal on its own motion - **SUO MOTU** based on the News item in The Hindu, edition dated 15.12.2020, Kolleru (West Godavari Dt.) "Mystery illness raises concerns over Kolleru pollution".

And

The Chief Secretary to Govt. of Andhra Pradesh & Ors.

...Respondent(s)

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09/11/2024

Date of hearing: 03.07.2024.

**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

O.A. No. 259/2020(SZ):

For Applicant(s): Suo Motu.

For Respondent(s): Mr. Laksh Singhvi represented  
Mrs. Madhuri Donti Reddy for R1 to R7.

O.A. No. 02/2021(SZ):

For Applicant(s): Suo Motu.

For Respondent(s): Mr. Laksh Singhvi represented  
Mrs. Madhuri Donti Reddy for R1 to R8.



1. To comply with the earlier orders, the learned counsel appearing for the State of Andhra Pradesh seeks time.
2. Post the matter on 02.08.2024, finally.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.259/2020(SZ) &  
O.A. No.02/2021(SZ)  
03<sup>rd</sup> July, 2024. AD.

Item No.7 (i) & (ii) & 8:-

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No.259 of 2020 (SZ)

With

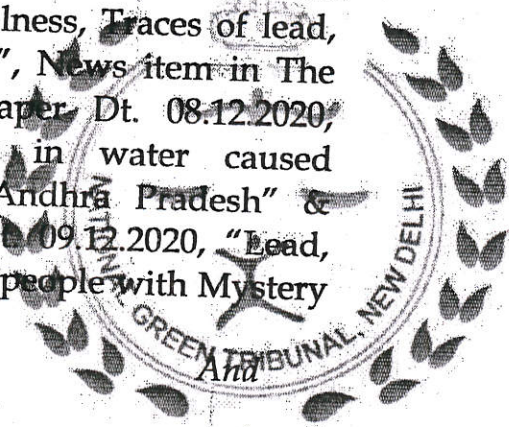
Original Application No.02 of 2021 (SZ)

With

Original Application No. 23 of 2023 (SZ)

IN THE MATTER OF

Tribunal on its own motion Suo Motu based on the news item in The Indian Express, Newspaper dt. 09.12.2020, "Andhra town Eluru hit by 'mystery' illness, Traces of lead, nickel in blood samples", News item in The Time of India, Newspaper Dt. 08.12.2020, "Heavy metal content in water caused mysterious disease in Andhra Pradesh" & News item in NDTV, dt. 09.12.2020, "Lead, Nickel found in blood of people with Mystery illness in Andhra"



The Chief Secretary of Govt. of  
Andhra Pradesh and Ors.

With

...Respondent(s)

Tribunal on its own motion Suo Motu based on the news item in The Hindu, edition dated 15.12.2020, "Kolleru (West Godavari Dt.) "Mystery illness raises Concerns over Kolleru Pollution"

And

The Chief Secretary to Govt. of Andhra Pradesh,  
Andhra Pradesh and Ors.

...Respondent(s)

With

Daram Govinda Rajan.

...Applicant(s)

Versus

National Wetland Committee,  
Rep. by its Chairperson,  
New Delhi and ors.

...Respondent(s)

Date of hearing: 02.04.2024.

**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

O.A. No.259/2020:

For Applicant(s):

Suo Motu by Court.

For Respondent(s):

Mrs. Madhuri Donti Reddy for R1 to R7.

O.A. No.02/2021:

For Applicant(s):

Suo Motu by Court.

For Respondent(s):

Mrs. Madhuri Donti Reddy for R1 to R8.

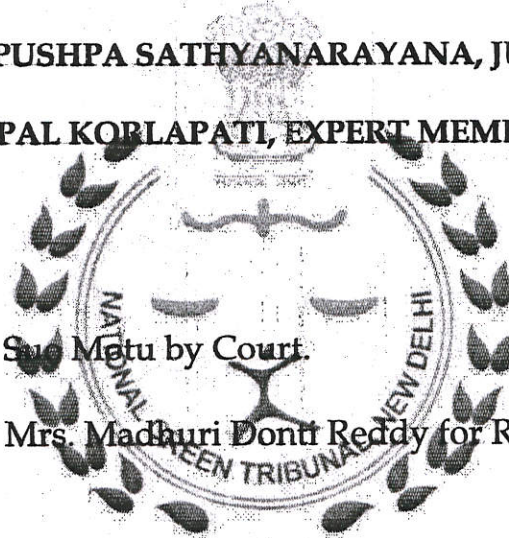
O.A. No.23/2023:

For Applicant(s):

None.

For Respondent(s):

Mrs. Madhuri Donti Reddy for R2 to R11.



**ORDER**

1. Today, there is no representation for the applicant in O.A. No.23 of 2023 (SZ).
2. The report of the District Collector as well as the Andhra Pradesh Pollution Control Board is filed.
3. For filing the interim report of the NEERI, let the matter be listed on 03.07.2024.



Sd/-

**Smt. Justice Pushpa Sathyanarayana, JM**

Sd/-

**Dr. Satyagopal Korlapati, EM**

O.A. No.259/2020 (SZ)  
O.A. No.02/2021 (SZ)  
O.A. No.23/2023 (SZ)  
02<sup>nd</sup> April, 2024. Mn.

ANNEXURE - 3

Item No. 07(i) & (ii):-

JCEEL  
*[Signature]*

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

(Through Video Conference)

Original Application No. 259 of 2020 (SZ)  
With  
Original Application No. 02 of 2021(SZ)

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU based on the News Item in The Indian Express, Newspaper dt: 09.12.2020, "Andhra town Eluru hit by 'mystery' illness, traces of lead, nickel in blood samples", News Item in The Times of India, Newspaper dt: 08.12.2020, "Heavy metal content in water caused mysterious disease in AP", & News Item in NDTV, dt: 09.12.2020, "Lead, Nickel found in blood of people with mystery illness in Andhra Pradesh.



And

The Chief Secretary of Govt. of Andhra Pradesh and Ors.

...Respondent(s)

WITH

Tribunal on its own motion - SUO MOTU based on the News item in The Hindu, edition dated 15.12.2020, Kolleru (West Godavari Dt.) "Mystery illness raises concerns over Kolleru pollution".

And

The Chief Secretary to Govt. of Andhra Pradesh & Ors.

...Respondent(s)

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Date of hearing: 05.02.2024.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

O.A. No. 259/2020(SZ):

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R7.

O.A. No. 02/2021(SZ):

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R8.

**ORDER**

1. For filing the report of the District Collector, the learned Government Pleader - Andhra Pradesh seeks time.
2. Post the matter on 11.03.2024.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.259/2020(SZ) &  
O.A. No.02/2021(SZ) &  
05<sup>th</sup> February, 2024. AD.

Item No. 08(i) & (ii):-

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

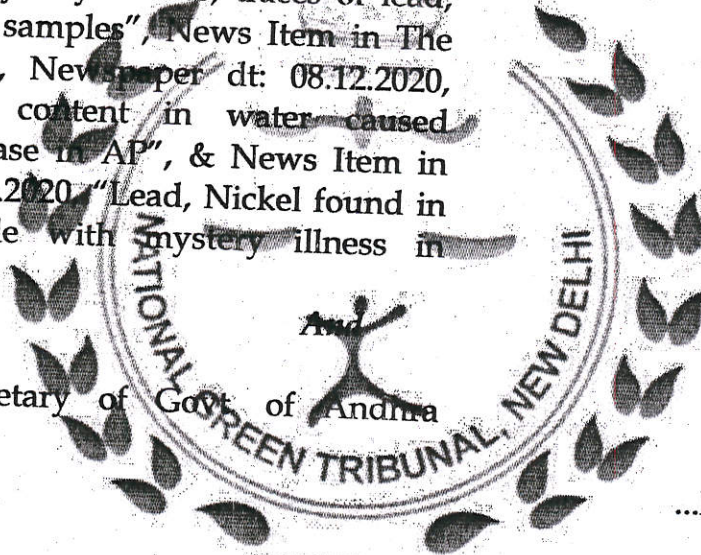
(Through Video Conference)

Original Application No. 259 of 2020 (SZ)  
WITH  
Original Application No. 02 of 2021(SZ)

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU based on the News Item in The Indian Express, Newspaper dt: 09.12.2020, "Andhra town Eluru hit by 'mystery' illness, traces of lead, nickel in blood samples", News Item in The Times of India, Newspaper dt: 08.12.2020, "Heavy metal content in water caused mysterious disease in AP", & News Item in NDTV, dt: 09.12.2020 "Lead, Nickel found in blood of people with mystery illness in Andhra Pradesh.

The Chief Secretary of Govt. of Andhra Pradesh and Ors.



...Respondent(s)

WITH

Tribunal on its own motion - SUO MOTU based on the News item in The Hindu, edition dated 15.12.2020, Kolleru (West Godavari Dt.) "Mystery illness raises concerns over Kolleru pollution".

And

The Chief Secretary to Govt. of Andhra Pradesh & Ors.

...Respondent(s)

**Date of hearing: 24.03.2023.**

**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

O.A. No. 259/2020(SZ):

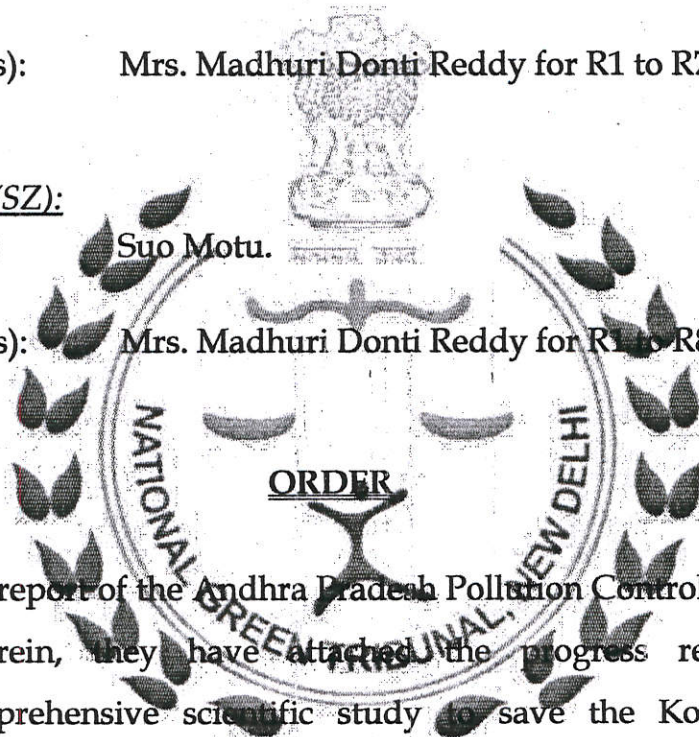
For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R7.

O.A. No. 02/2021(SZ):

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R8.



1. The report of the Andhra Pradesh Pollution Control Board is filed wherein, they have attached the progress report on the comprehensive scientific study to save the Kolleru Wildlife Sanctuary and the wetland of Kolleru.
2. The Andhra Pradesh Pollution Control Board awarded the above study to the NEERI on 09.11.2022 and 07.12.2022. After accepting the work order, the NEERI has taken samples from various places, and the particulars of which are given in the report.

3. The result of the report is awaited. Though it is stated that the report of the final analysis would take more than a year, it is submitted by the learned Government Pleader that they would get interim analysis report from the NEERI periodically.
4. Post the matter on 08.05.2023.

Sd/-  
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-  
Dr. Satyagopal Korlapati, EM

O.A. No.259/2020(SZ) &  
O.A. No.02/2021(SZ)  
24<sup>th</sup> March 2023. Mn.

